

Securities Appellate Tribunal
THE COURT OF :Hon.Js.Tarun Agarwala,PresidingOfficer/Hon.Js.M.T.Joshi,Jud.Member/Hon.Ms.MeeraSwarup,Tech.Mer
CORAM- PRESIDING OFFICER/JUDICAL MEMBER/TECHNICAL MEMBER
CIVIL CAUSE LIST OF DATE :08/07/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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MENTION- COURTCODE-MENTION0807-AT11A.M.

869-ADMISSION-COURTCODE-DISCLOSURE-AT11.05A.M.

1	Misc. Application	490/2022	BRIJDHAM DEALCOM PVT. LTD. -DELAY Vs. SEBI	Bellator LLP	Legal	Services
(Main Matter Number :SEBI Appeal/0000358/2022)						
2	Misc. Application	491/2022	CONQUER BARTER PVT. LTD.-DELAY Vs. SEBI	Bellator LLP	Legal	Services
(Main Matter Number :SEBI Appeal/0000359/2022)						
3	Misc. Application	492/2022	COMPASS DISTRIBUTORS PVT. LTD-DELAY Vs. SEBI	Bellator LLP	Legal	Services
(Main Matter Number :SEBI Appeal/0000360/2022)						
4	Misc. Application	493/2022	MIRACLE TRADECOM PVT. LTD.-DELAY Vs. SEBI	Bellator LLP	Legal	Services
(Main Matter Number :SEBI Appeal/0000361/2022)						
5	Misc. Application	494/2022	ECONOMY SALES PVT. LTD.-DELAY Vs. SEBI	Bellator LLP	Legal	Services
(Main Matter Number :SEBI Appeal/0000362/2022)						
6	Misc. Application	495/2022	NARAYAN SUPPLIERS PVT. LTD.-DELAY Vs. SEBI	Bellator LLP	Legal	Services
(Main Matter Number :SEBI Appeal/0000363/2022)						

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CIVIL CAUSE LIST OF DATE :08/07/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
7	Misc. Application	496/2022	MAYURPANKH VINCOM PVT. LTD. -DELAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000364/2022)	Bellator Legal Services LLP
	Misc. Application	527/2022	BRIJDHAM DEALCOM PVT. LTD. -EXEMPTION Vs. SEBI (Main Matter Number :SEBI Appeal/0000358/2022)	Bellator Legal Services LLP
	Misc. Application	528/2022	CONQUER BARTER PVT. LTD.-EXEMPTION Vs. SEBI (Main Matter Number :SEBI Appeal/0000359/2022)	Bellator Legal Services LLP
	Misc. Application	529/2022	COMPASS DISTRIBUTORS PVT. LTD-EXEMPTION Vs. SEBI (Main Matter Number :SEBI Appeal/0000360/2022)	Bellator Legal Services LLP
	Misc. Application	530/2022	MIRACLE TRADECOM PVT. LTD.-EXEMPTION Vs. SEBI (Main Matter Number :SEBI Appeal/0000361/2022)	Bellator Legal Services LLP
	Misc. Application	531/2022	ECONOMY SALES PVT. LTD.-EXEMPTION Vs. SEBI (Main Matter Number :SEBI Appeal/0000362/2022)	Bellator Legal Services LLP
	Misc. Application	532/2022	NARAYAN SUPPLIERS PVT. LTD.-EXEMPTION Vs. SEBI (Main Matter Number :SEBI Appeal/0000363/2022)	Bellator Legal Services LLP

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CIVIL CAUSE LIST OF DATE :08/07/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	533/2022	MAYURPANKH VINCOM PVT. LTD. -EXEMPTION Vs. SEBI (Main Matter Number :SEBI Appeal/0000364/2022)	Bellator Legal Services LLP
	SEBI Appeal	358/2022	BRIJDHAM DEALCOM PVT. LTD. Vs. SEBI	Bellator Legal Services LLP
	Sub Matter :	Misc. Application/0000527/2022		
	Sub Matter :	Misc. Application/0000490/2022		
	SEBI Appeal	359/2022	CONQUER BARTER PVT. LTD. Vs. SEBI	Bellator Legal Services LLP
	Sub Matter :	Misc. Application/0000528/2022		
	Sub Matter :	Misc. Application/0000491/2022		
	SEBI Appeal	360/2022	COMPASS DISTRIBUTORS PVT. LTD Vs. SEBI	Bellator Legal Services LLP
	Sub Matter :	Misc. Application/0000529/2022		
	Sub Matter :	Misc. Application/0000492/2022		
	SEBI Appeal	361/2022	MIRACLE TRADECOM PVT. LTD. Vs. SEBI	Bellator Legal Services LLP
	Sub Matter :	Misc. Application/0000530/2022		
	Sub Matter :	Misc. Application/0000493/2022		
	SEBI Appeal	362/2022	ECONOMY SALES PVT. LTD. Vs. SEBI	Bellator Legal Services LLP
	Sub Matter :	Misc. Application/0000531/2022		
	Sub Matter :	Misc. Application/0000494/2022		
	SEBI Appeal	363/2022	NARAYAN SUPPLIERS PVT. LTD. Vs. SEBI	Bellator Legal Services LLP
	Sub Matter :	Misc. Application/0000532/2022		
	Sub Matter :	Misc. Application/0000495/2022		

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CIVIL CAUSE LIST OF DATE :08/07/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	364/2022	MAYURPANKH VINCOM PVT. LTD. Vs. SEBI	Bellator Legal Services LLP
Sub Matter :		Misc. Application/0000533/2022		
Sub Matter :		Misc. Application/0000496/2022		

872-ADMISSION-COURTCODE-FORTISFINAL-AT-11.08 AM

8	Misc. Application	511/2022	FORTIS HOSPITALS LIMITED AND ANR.-EXEMPTION Vs. SEBI	SARAF AND PARTNERS LAW OFFICES
(Main Matter Number :SEBI Appeal/0000365/2022)				

	SEBI Appeal	365/2022	FORTIS HOSPITALS LIMITED AND ANR. Vs. SEBI	SARAF AND PARTNERS LAW OFFICES
Sub Matter :		Misc. Application/0000511/2022		

9	SEBI Appeal	366/2022	DR. SHIVINDER MOHAN SINGH AND ANR. Vs. SEBI	Uma Chatterjee Advocate
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10	SEBI Appeal	367/2022	BHAVDEEP SINGH Vs. SEBI	Adv. Sagar Vichare
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873-ADMISSION-COURTCODE-SCORESARIHANT-AT-11.10 AM

11	Misc. Application	550/2022	ARIHANT KUMAR SETHIA-DELAY Vs. SEBI AND ORS.	Aadarsh Kothari
(Main Matter Number :SEBI Appeal/0000368/2022)				

	SEBI Appeal	368/2022	ARIHANT KUMAR SETHIA Vs. SEBI AND ORS.	Aadarsh Kothari
Sub Matter :		Misc. Application/0000550/2022		

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CIVIL CAUSE LIST OF DATE :08/07/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>258-PARTHEARD-COURTCODE-MVLCIS-AT11.12 AM</u>				
12	SEBI Appeal	157/2015	M/s. MVL Limited and Ors. Vs. SEBI and Anr.	P.N.Modi,Sr.Adv-Appellant s,A.Tandon,Adv.-OL Mr. Santanu Mitra- App. No.-7, K.Ashar -sebi
	Sub Matter :	Misc. Application/0000343/2021		
	Sub Matter :	Misc. Application/0000067/2021		
	Sub Matter :	Misc. Application/0000073/2021		
	Sub Matter :	Misc. Application/0000230/2015		
	Sub Matter :	Misc. Application/0000081/2021		
	SEBI Appeal	158/2015	Uma Upadhyay and Ors. Vs. SEBI and Anr.	S.P.Dalal,Adv. i/b Dalal and Co. Kevic Setalvad, Sr.Adv. i/b K.Ashar and Co.
	Sub Matter(Disposed) :	Misc. Application/0000045/2020		
	Sub Matter :	Misc. Application/0000333/2015		
	Misc. Application	230/2015	MVL LTD. AND OTHERS Vs. SEBI	
	(Main Matter Number :SEBI Appeal/0000157/2015)			
	Misc. Application	333/2015	UMA UPADHYAY Vs. SEBI	
	(Main Matter Number :SEBI Appeal/0000158/2015)			
	Misc. Application	581/2020	VIJAY KUMAR SOOD- DELAY APPLICATION Vs. SEBI	
	(Main Matter Number :SEBI Appeal/0000021/2021)			
	Misc. Application	582/2020	VIJAY KUMAR SOOD-DELAY APPLICATION Vs. SEBI	
	(Main Matter Number :SEBI Appeal/0000022/2021)			

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
1	SEBI Appeal	21/2021	Vijay Kumar Sood Vs. SEBI	Mr. Salim A. Inamadar, Advocate Mr. Kevic Setalvad, Senior Advocate
Sub Matter :		Misc. Application/0000581/2020		
	SEBI Appeal	22/2021	Vijay Kumar Sood Vs. SEBI	Mr. Salim A. Inamadar, Advocate Mr. Kevic Setalvad, Senior Advocate
Sub Matter :		Misc. Application/0000582/2020		
	Misc. Application	67/2021	V. K. KHURANA Vs. SEBI	
(Main Matter Number :SEBI Appeal/0000157/2015)				
	Misc. Application	73/2021	VINOD KUMAR MALIK Vs. SEBI	
(Main Matter Number :SEBI Appeal/0000157/2015)				
	Misc. Application	81/2021	Kalpna Gupta - Applicant and Org. Appellant No.7 Vs. MVL Ltd. other Ors.Vs SEBI and Anr.	Adv. Akash Menon and Sukanya Banerjee
(Main Matter Number :SEBI Appeal/0000157/2015)				
	Misc. Application	343/2021	MVL LTD. AND OTHERS Vs. SEBI	
(Main Matter Number :SEBI Appeal/0000157/2015)				

199-PARTHEARD-PLEDGESHARES-AT-11.20 AM

13	SEBI Appeal	35/2020	Axis Bank Ltd. Vs. SEBI and Ors.	Gaurav Joshi,Sr. i/b Dhruv Liladhar and Co. R.Dada - R1,V.Nankani - R2,S.Sundaresan-R3,R5
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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
14	SEBI Appeal	50/2020	ICICI Bank Ltd. Vs. SEBI and others	Finsec Law Advisors
	SEBI Appeal	112/2020 (/0000)	Bajaj Finance Ltd. Vs. SEBI	Ms. Atika Vaz, Advocate Law Point R-1, RASHMIKANT PARTNERS
Sub Matter :		Misc. Application/0000113/2020		
	SEBI Appeal	70/2020	HDFC Bank Ltd. Vs. SEBI and Others	Wadia Ghandy and Co LAW POINT-R-1VisheshR-4,C AM
	SEBI Appeal	75/2020	IndusInd Bank Limited Vs. SEBI and Others	Khaitan and Co.
	Misc. Application	113/2020	BAJAJ FINANCE LTD. Vs. SEBI	Shardul Mangaldas Amarchand and Co Advocates

(Main Matter Number :SEBI Appeal/0000112/2020)

207-DISPOSAL-CODE-KFLNOCONNECTION-AT-11.22 A.M.

15	SEBI Appeal	431/2020	Dukes Products India Ltd. Vs. SEBI	Mr.Vikas Bengani, Advocate
	SEBI Appeal	330/2020	Mahendra Dhanjibhai Amin Vs. SEBI	Mr. Meit Shah, Advocate- I/b Prakash Shah,Advocate Mr. Kevic Setalvad, Sr. Adv i/b. Vidhii Partners
	SEBI Appeal	359/2020	Laxmi Kanta Tolasariya Vs. SEBI	Mr. Vikas Bengani, Advocate Mr. Kevic Setalvad, Senior Advocate

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
1)	SEBI Appeal	362/2020	Srikant Karwa HUF and Anr. Vs. SEBI	Mr. Vikas Bengani Advocate
	SEBI Appeal	420/2020	Jitendra C. Janani HUF and Ors. Vs. SEBI	Mr. Jay Vakil, Advocate
	SEBI Appeal	428/2020	Gopi Krishna Manepally HUF Vs. SEBI	Mr. Vikas Bengani Advocate
	SEBI Appeal	429/2020	Murali Krishna Manepally HUF Vs. SEBI	Mr.Vikas Bengani Advocate
	SEBI Appeal	430/2020	Solex Commercial and Credit Pvt. Ltd. Vs. SEBI	Mr.Vikas Bengani, Advocate
	SEBI Appeal	432/2020	Dukes Consumer Care Ltd Vs. SEBI	Mr.Vikas Bengani, Advocate
	SEBI Appeal	411/2020	Viren Shelters LLP Vs. SEBI	Mr.Vikas Bengani Advocate
2)	SEBI Appeal	445/2020	Umang Projects LLP Vs. SEBI	Mr.Vikas Bengani, Advocate
Sub Matter :		Misc. Application/0000367/2021		
3)	SEBI Appeal	450/2020	Dr.Omprakash Agarwal Vs. SEBI	Mr.Vikas Bengani, Advocate
	SEBI Appeal	464/2020	Rakesh kumar Prajapati Vs. SEBI	Mr.Hardik Vora

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CIVIL CAUSE LIST OF DATE :08/07/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	535/2020	BHARTI BHARATKUMAR UPADHYAY Vs. SEBI	Adv. Sahebrao W. Buktare
Sub Matter :		Misc. Application/0000557/2020		
	Misc. Application	557/2020	BHARAT BHARATKUMAR UPADHYAY Vs. SEBI	
(Main Matter Number :SEBI Appeal/0000535/2020)				
	SEBI Appeal	444/2020	Ankit Agarwal Vs. SEBI	Mr.Vikas Bengani, Advocate
	SEBI Appeal	447/2020	OmprakashAgarwal HUF Vs. SEBI	Mr. Vikas Bengani, Advocate
	Misc. Application	233/2021	INVENTURE FINANCE PVT. LTD. Vs. SEBI	
(Main Matter Number :SEBI Appeal/0000198/2021)				
	Misc. Application	367/2021	UMANG PROJECTS LLP Vs. SEBI	
(Main Matter Number :SEBI Appeal/0000445/2020)				
	SEBI Appeal	198/2021	Inventure Finance P. Ltd. Vs. SEBI	Mr. Kunal Katariya, Advocate Ms. Nidhi Singh, Advocate
Sub Matter :		Misc. Application/0000233/2021		
	SEBI Appeal	544/2021	PRAKASHKUMAR NARAYANBHAI PRAJAPATI Vs. SEBI	Hardik Vora A/1207, Ratnaakar Nine Square, Opp. K
Sub Matter(Disposed) :		Misc. Application/0000097/2021		
Sub Matter(Disposed) :		Misc. Application/0000952/2021		

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CIVIL CAUSE LIST OF DATE :08/07/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	142/2022	MADHU SHYAMSUKHA Vs. SEBI	Mr. Vikas Bengani, Advocate
Sub Matter(Disposed) :		Misc. Application/0000233/2022		
	SEBI Appeal	143/2022	KARNESH SHYAMSUKHA Vs. SEBI	Mr. Vikas Bengani, Advocate
Sub Matter(Disposed) :		Misc. Application/0000234/2022		
	SEBI Appeal	144/2022	PRACHI KAGZI Vs. SEBI	Mr. Vikas Bengani, Advocate
Sub Matter(Disposed) :		Misc. Application/0000235/2022		
	SEBI Appeal	145/2022	NITIN KAGZI Vs. SEBI	Mr. Vikas Bengani, Advocate
Sub Matter(Disposed) :		Misc. Application/0000236/2022		
	SEBI Appeal	146/2022	CHAMPALAL JAIN Vs. SEBI	Mr. Vikas Bengani, Advocate
Sub Matter(Disposed) :		Misc. Application/0000237/2022		
	SEBI Appeal	147/2022	RUCHIT HIRALAL JAIN Vs. SEBI	Mr. Vikas Bengani, Advocate
Sub Matter :		Misc. Application/0000238/2022		
	Misc. Application	238/2022	RUCHIT JAIN-DELAY Vs. SEBI	Mr. Vikas Bengani, Advocate
(Main Matter Number :SEBI Appeal/0000147/2022)				

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CIVIL CAUSE LIST OF DATE :08/07/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>689-DISPOSAL-COURTCODE-JOLLYPLASTIC-AT 11.24 A.M.</u>				
16	SEBI Appeal	50/2022	DHIREN DHARAMDAS AGRAWAL HUF Vs. SEBI	Lexkare Legal Jyoti Pandey Advocate
Sub Matter(Disposed) :		Misc. Application/0001440/2021		
Sub Matter(Disposed) :		Misc. Application/0000285/2022		
<u>219-DISPOSAL-COURTCODE-VIKRAMADITYA-AT 11.26 AM</u>				
17	SEBI Appeal	51/2021	Vikramaditya Chandra Vs. SEBI	Ms. Shruti Rajan, Advocate Mr. Venkatesh Dhond, Senior Advocate/b K. Ashar
Sub Matter :		Misc. Application/0000109/2021		
Sub Matter :		Misc. Application/0000560/2020		
	SEBI Appeal	52/2021	Ishwari Bajpai Vs. SEBI	Ms. Shruti Rajan, Advocate Mr. Venkatesh Dhond, Senior Advocate
Sub Matter :		Misc. Application/0000561/2020		
	SEBI Appeal	53/2021	Saurav Banerjee Vs. SEBI	Ms. Fereshte Sethna, Advocate Mr. Venkatesh Dhond, Senior Advocate
Sub Matter :		Misc. Application/0000583/2020		
	Misc. Application	560/2020	Vikramaditya Chandra Vs. SEBI	Mr. Vivek Shah, Advocates K. ASHAR AND CO.
(Main Matter Number :SEBI Appeal/0000051/2021)				
	Misc. Application	561/2020	Ishwari Bajpai Vs. SEBI	Mr. Vivek Shah, Advocates K. ASHAR AND CO.
(Main Matter Number :SEBI Appeal/0000052/2021)				

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CIVIL CAUSE LIST OF DATE :08/07/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	583/2020	Saurav Banerjee Vs. SEBI (Main Matter Number :SEBI Appeal/0000053/2021)	DMD Advocates K. ASHAR AND CO.
	Misc. Application	109/2021	Vikramaditya Chandra Vs. SEBI (Main Matter Number :SEBI Appeal/0000051/2021)	Mr. Vivek Shah, Advocates K. Ashar and Co.

792-DISPOSAL-CODE-BULKDEALS-AT 11.28 A.M

18	Misc. Application	318/2022	Minal Bharat Patel -Stay Application Vs. SEBI (Main Matter Number :SEBI Appeal/0000200/2022)	M and M Legal Ventures
	SEBI Appeal	200/2022	MINAL B. PATEL AND ORS. Vs. SEBI	M AND M Legal Ventures Advocates and Solicitors
	Sub Matter :	Misc. Application/0000321/2022		
	Sub Matter :	Misc. Application/0000317/2022		
	Sub Matter :	Misc. Application/0000318/2022		
	Sub Matter :	Misc. Application/0000616/2022		

	Misc. Application	616/2022	Minal Bharat Patel and Ors Vs. SEBI (Main Matter Number :SEBI Appeal/0000200/2022)	MDP AND PARTNERS
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233-ADMDISPOSAL-COURTCODE-GDRPENALTY-AT-11.30 A.M

19	SEBI Appeal	398/2021	KSS LIMITED Vs. SEBI Sub Matter(Disposed) : Misc. Application/0000499/2021	Mr. Amit Mishra, Advocate
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49-ADMDISPOSAL-COURTCODE-BUYBACK-AT11.32 AM

20	SEBI Appeal	420/2021	VEDANTA LIMITED AND OTHERS Vs. SEBI Sub Matter(Disposed) : Misc. Application/0000708/2021	SOMASEKHAR S., ADVOCATE-I/BRISHAB HSHARMA,
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	Misc. Application	810/2021	NEERJA SHARMA- EXEMPTION APPLICATION Vs. SEBI	REGSTREET ADVISORS LAW
	SEBI Appeal	486/2021	Neerja Sharma Vs. SEBI	REGSTREET ADVISORS LAW

548-DISPOSAL-COURTCODE-BLUEBIRDWTM- AT 11.34 AM

21	SEBI Appeal	613/2021	JAYANT V. KOLAPKAR AND CO Vs. SEBI	Mr. Kushil Shah, Advocate
Sub Matter(Disposed) :		Misc. Application/0000950/2021		
Sub Matter :		Misc. Application/0001358/2021		
	Misc. Application	1358/2021	SEBI - APPLICANT- DELAY IN FILING REPLY Vs. JAYANT KOLAPKAR	KHARE ASSOCIATES LEGAL Zerick, ADVOCATE Dastur,

(Main Matter Number :SEBI Appeal/0000613/2021)

580-ADMDISPOSAL-COURTCODE-REFUNDFEES-AT-11.36 AM

22	SEBI Appeal	654/2021	KOTAK MAHINDRA ASSET MANAGEMENT COMPANY LIMITED Vs. SEBI	JOBY MATHEW AND ASSOCIATES
Sub Matter(Disposed) :		Misc. Application/0001196/2021		

48-DISPOSAL-CODE-FINANCIALSTATEMENTS-AT11.38 AM

23	SEBI Appeal	688/2021	Neha Nilesh Patil Vs. SEBI	Dr. S.K.Jain, PCS
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